Title: Regarding correcting reply given to Starred Question No.294 dated 21.12.2004 on "Atrocities on Minorities" and reasons for delay in correcting the reply.

12.12 hrs.

STATEMENT CORRECTING REPLY TO STARRED QUESTION NO. 294 DATED 21.12.2004 REGARDING ATROCITIES ON MINORITIES

AND

GIVING REASONS FOR DELAY IN CORRECTING THE REPLY*

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, in the answer given on 21.12.2004 to the Lok Sabha Starred Question No. 294, the following corrections may be kindly noted:

"in the Annexure mentioned in the Statement referred to in the Reply to parts (a) to (e) of the Question regarding the figures for the year 2004 (upto September) pertaining to the State of Maharashtra:

- i. Under the Column 'No. of persons killed' in place of '1025' please read '10'.
- ii. Under the column 'No. of persons injured' in place of '19' please read '225'."

The errors are unintentional and due to typographical mistake and are regretted.

Sir, the errors came to notice immediately after the reply was given and action has been initiated to correct the errors. Hence, no undue delay has occurred in processing the correction.

Now, the aforesaid papers are proposed to be laid on the Table of the House during the current Session of the Parliament.

MD. SALIM (CALCUTTA - NORTH EAST): On this point, I would like to say ... (Interruptions)

MAJ. GEN. (RETD.) B. C. KHANDURI (GARHWAL): He is talking of typographical error. ...(Interruptions)

* Also Placed in Library. See No. LT 1738/05

MR. SPEAKER: Some hon. Member has taken the trouble of reading the rules and giving me notice. Md. Salim, there is no notice from you.

Shri Shailendra Kumar.

...(Interruptions)

MR. SPEAKER: I will come to all of you.

...(Interruptions)

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Sir, this is a matter of urgent importance. ...(Interruptions)

MR. SPEAKER: Are you on this? Just now, we will come to it. I am fully conscious of your problems.

श्री शैलेन्द्र कुमार (चा्यल) : माननी्य अध्यक्ष जी, अल्प्संख्यकों पर अत्याचार के विा्य में माननी्य मंत्री जी का अभी वक्तव्य आ्या है, पूरे देश में अल्प्संख्यक अपने को अ्सुरक्षित मह्सू्स कर रहे हैं। जहां तक पिछले बजट ्से लेकर वर्तमान …(<u>व्यवधान</u>)

MR. SPEAKER: You just ask one supplementary clarification.

श्री शैलेन्द्र कुमार : ्वं बहुत ्भ्य्भीत हैं और उनके लिए ्सुरक्षा का कोई प्रावधान नहीं है, इसलिए मैं माननी्य मंत्री जी ्से चाहूंगा कि पूरे देश में जो अल्प्संख्यकों के ऊपर अत्याचार हो रहा है, उस पर कोई कारगर कार्र्वाई करें। रहा ्स्वाल, अ्भी जो उन्होंने इस वि्ाय में वक्तव्य दि्या, उस पर भी कोई ्स्पेसिफिक कदम उठा्यें।

MR. SPEAKER: That is a suggestion for action.
